

HARYANA VIDHAN SABHA

Un-starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 20th December, 2021.*

To Start Construction Work of Rest House

525. Smt. Geeta Bhukkal, M.L.A.: Will the Minister of State for Sainik and Ardh Sainik Welfare be pleased to state—

- (a) whether it is a fact that the building of Sainik Rest House in Jhajjar is in very bad condition; and
 - (b) if so, the time by which the construction work of abovesaid Rest House is likely to be started?
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To Start Cashless Medical Facility

569. Shri Dharam Singh Chhoker, M.L.A.: Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to start the cashless medical facility for the Government employees in State; if so, the time by which the abovesaid proposal is likely to be materialized?

Number of Employees in MCF

496. Shri Narender Gupta, M.L.A.: Will the Urban Local Bodies Minister be pleased to state the category wise number of employees working in Faridabad Municipal Corporation togetherwith the details of the amount incurred by the Government on their salary for the month of October, 2021?

Number of Permanent and Temporary Teachers

513. Shri Aftab Ahmed, M.L.A.: Will the Education Minister be pleased to state the school wise details of permanent and temporary teachers working in Aarohi Model Schools and Kasturba Gandhi Schools in Mewat togetherwith the total number of students studying in these schools ?

Placement of ITI Students

520. Shri Rakesh Daultabad, M.L.A.: Will the Skill Development & Industrial Training Minister be pleased to state—

- (a) the collegewise and tradewise annual students intake in all ITIs (Industrial Training Institutes) in Gurugram District during the last five years; and
 - (b) the yearwise, tradewise, collegewise and companywise details of the students hired by companies in last 5 years directly from campus placement from the abovesaid institutes?
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To Construct the Road

557. Smt. Shakuntla Khatak, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the road from Garnawathi Mod to Baland is badly damaged; and
- (b) if so, whether there is any proposal under consideration of the Government to construct the said road togetherwith the time by which the construction work of said road is likely to be started?

To Repair /Reconstruct the Road

571. Mohd. Ilyas, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the road from village Jakhod Khera to Mahalsra via Ladwi of district Hisar is in bad condition; and
- (b) if so, the time by which the abovesaid road is likely to be repaired/reconstructed?

To Upgrade the School

585. Dr. Krishan Lal Middha, M.L.A.: Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Government High School of Village Haibatpur of Jind Assembly Constituency; if so, the time by which it is likely to be upgraded?

Number of Weighing Machines

566. Shri Amit Sihag, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state the number of weighing machines installed by the Government in the Anaj Mandis in State togetherwith the number of said machines installed in Mandis of Dabwali Assembly Constituency alongwith the number of these weighing machines which are functional?

Length of Roads Constructed in Rewari

526. Shri Chiranjeev Rao, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the length of roads (in kilometers) constructed by the Government in Rewari district from 2014 to 2021; and
- (b) the details of new roads likely to be constructed by the Government in Rewari district?

To Replace the Sewerage System and Drinking Water Pipe Lines

594. Shri Kuldeep Bishnoi, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the sewerage and drinking water supply system in Adampur Mandi have become obsolete;
- (b) if so, the steps taken by the Government to replace the sewerage system of Adampur Mandi togetherwith the time by which it is likely to be replaced; and
- (c) whether there is any proposal under consideration of the Government to replace the obsolete drinking water pipelines in Jawahar Nagar and Adampur Mandi; if so, the time by which the said pipelines are likely to be replaced?

To Upgrade the Schools

588. Smt. Naina Singh Chautala, M.L.A.: Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Government Schools of villages Bhandwa, Kheri Bura and Mandhi Hariya of Badhra Assembly Constituency; if so, the time by which these are likely to be upgraded?

To Shift the Drain

470. Dr. Kamal Gupta, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that an open drain of Public Health Engineering Department is passing through the Sector-33 in Hisar City; and
- (b) whether there is any proposal under consideration of the Government to shift the said drain on another passage; if so, the details thereof?

To Construct the Road

515. Shri Subhash Gangoli, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to construct the road from village Nimanabad to Malikpur of Safidon Assembly Constituency; if so, the time by which it is likely to be constructed?

Relaxation in Fees to the Students of Private Schools

600. Shri Neeraj Sharma, M.L.A.: Will the Education Minister be pleased to state whether any relaxation in school fees and other charges has been provided by the Government to the students of private schools in state during Corona period; if so, the district wise details thereof?

Regular Management of lifting the Garbage

476. Shri Pardeep Chaudhary, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the whole garbage of the Kalka City is being dumped in the approach street of Kuradi Mohalla and Radha Krishan Mandir in the main Kalka City;
- (b) whether it is also a fact that the said garbage is not being lifted on holidays i.e. Saturday and Sunday due to which foul smell spreads in the nearby area; and
- (c) if so, the steps taken by the Government for the proper/regular arrangements of lifting the said garbage in Kalka City?

Action on HARPATH Haryana App

481. Shri Varun Chaudhry, M.L.A.: Will the Deputy Chief Minister be pleased to state the action taken by the Government on HARPATH Haryana App to make the roads of PWD pothole free?

Inter District Transfer of JBT Teachers

577. Shri Balraj Kundu, M.L.A.: Will the Education Minister be pleased to state—

- (a) whether it is a fact that the inter district transfer of JBT teachers of the State are not being made for last many years togetherwith the years since when the said transfers have not been made; and
- (b) whether there is any policy under consideration of the Government for the inter district transfer of JBT Teachers in State; if so, the details thereof?

Details of Crops Damaged Due to Heavy Rains

539. Shri Jagbir Singh Malik, M.L.A.: }
Shri Balraj Kundu, M.L.A.: } Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the districtwise and cropwise details of crops of farmers damaged due to heavy rains in State during the current year;
- (b) the districtwise and cropwise details of compensation given to the farmers for their damaged crops; and
- (c) the villagewise and cropwise details of compensation given to the farmers of Gohana and Meham Assembly Constituencies?

To Depute the Staff in Nursing College

501. Shri Deepak Mangla, M.L.A.: Will the Medical Education Minister be pleased to state the time by which the staff is likely to be deputed in the nursing college of Civil Hospital Palwal as the said college is ready after its construction togetherwith the details thereof?

To Repair the Roads

541. Shri Abhay Singh Chautala, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the roads from village Hanzira to Rupawas, Hanzira to Gigorani and Hanzira to Jorkian of Ellenabad Assembly Constituency has been damaged; and
- (b) if so, whether there is any proposal under consideration of the Government to repair the said roads togetherwith the time by which the abovesaid roads are likely to be repaired?

To Allot 100-100 Square Yards Plots

533. Shri Ishwar Singh, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the reasons for which the applications for allotment of plots of 100 square yards to the BPL families are not been invited by the Government after the year 2008 in the State;
- (b) the number of Panchayats or villages of State where not a single plot have been allotted to BPL family togetherwith the reasons thereof;
- (c) whether there is any proposal under consideration of the Government to allot plot to BPL families by acquiring land in the villages where the panchayat land is not available; if so, the details thereof; and
- (d) the total number of allotted plots which have been occupied illegally by sturdy people after the allotment, giving possession and after making registration by the Government in the State togetherwith the details thereof?

Disposal of Chemical Mixed Contaminated Water

507. Shri Bishan Lal Saini, M.L.A.: Will the Chief Minister be pleased to state the area where the chemical mixed contaminated water of chemical factory near S.K road in village Dholra of Radaur Assembly Constituency is being drained out togetherwith the action taken by the Government on the abovesaid factory for improper disposal of chemical mixed contaminated water?

Details of Advertisements of HSSC

546. Shri Bharat Bhushan Batra, M.L.A.: Will the Chief Minister be pleased to state—

- (a) the total number of posts advertised from November, 2019 to December, 2021 by Haryana Staff Selection Commission togetherwith the details of posts in which the papers were leaked alongwith the papers which were cancelled;
- (b) the postwise and namewise details of the candidates who have been selected from November, 2019 to December, 2021 by Haryana Staff Selection Commission and Haryana Public Service Commission in State; and
- (c) the postwise details of the papers conducted by HPSC and HSSC from November, 2019 to December, 2021 in which irregularities like paper leak and leaving the OMR sheet blank have been committed togetherwith the details of criminal cases registered by the Government in regard to the abovesaid irregularities ?

Details of Employees in MCF

497. Shri Narendra Gupta, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) the number of employees working on the post of driver in Municipal Corporation Faridabad of Faridabad-89 Assembly Constituency togetherwith the details of vehicles on which the said drivers are posted;
- (b) the date on which the last recruitment of abovesaid drivers was made by the Government togetherwith the name of agency through which the said recruitment was made; and
- (c) the number of employees working on the post of electrician in Municipal Corporation, Faridabad togetherwith the details of work allotted to them after the maintenance work of street lights was given to private contractor?

Total Fine Collected from BWGs

521. Shri Rakesh Daultabad, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) the total number of BWGs (Bulk Waste Generators) in Gurugram;
- (b) the number of BWGs (Bulk Waste Generators) composting at source;
- (c) the number of BWGs fined by the MCG (Municipal Corporation of Gurugram) in last 5 years for not composting at source;
- (d) the total fine collected by MCG from BWGs so far; and
- (e) the process of MCG to check on BWGs who have made composting structure but are not composting regularly ?

To Construct the Building of Schools

587. Smt. Shakuntla Khatak, M.L.A.: Will the Education Minister be pleased to state—

- (a) whether it is a fact that the buildings of Government Girls Senior Secondary Schools of Kalanaur and Kharawar are dilapidated; and
- (b) if so, whether there is any proposal under consideration of the Government to construct the buildings of the said schools togetherwith the time by which these are likely to be constructed?

To Line the Minor

572. Mohd. Ilyas, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that a portion of the Gangwani minor in Punhana Assembly Constituency is not lined till to date; and
- (b) if so, whether there is any proposal under consideration of the Government to extend and line the above said minor togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Made the Sewerage System Functional

586. Dr. Krishan Lal Middha, M.L.A.: Will the Chief Minister be pleased to state whether it is a fact that the sewerage system of Jind City is lying chocked; if so, the time by which it is likely to be made functional?

Quantity of Moong Purchased

567. Shri Amit Sihag, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state the acreage of land on which crop of Moong has been sown by the farmers in district Sirsa according to Meri Fasal Mera Byora during the current year togetherwith the quantity of Moong crop of farmers purchased on MSP by the Government;

To Complete the Construction Work of Sainik School

527. Shri Chiranjeew Rao, M.L.A.: Will the Minister of State for Sainik and Ardh Sainik Welfare be pleased to state —

- (a) whether any budget has been allotted by the Government for the completion of Sainik School, Gothra of Disrict Rewari; and
- (b) if so, the time by which the said work is likely to be completed?

To Upgrade the Schools

595. Shri Kuldeep Bishnoi, M.L.A.: Will the Education Minister be pleased to state the time by which the Government Schools of villages Kabrel, Khara Barwala, Dobhi Girls School, Jhiri, Sanjay Nagar and Bir Babran in Adampur Assembly Constituency are likely to be upgraded?

Offline Registration on 'Meri Fasal Mera Byora'

589. Smt. Naina Singh Chautala, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to allow farmers of different villages under consolidation in Badhra Assembly Constituency to register their crops offline on the 'Meri Fasal-Mera Byora' portal till the Jamabandi becomes online?

To Cover the Drain

471. Dr. Kamal Gupta, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that a rainy water drainage disposal has been constructed on the Barwala Octroi by the Public Health Engineering Department in Hisar City and the water emanated from abovesaid open drain towards Bagla road flows openly in front of the house of Police Line Officers; and
- (b) whether there is any proposal under consideration of the Government to cover the abovesaid drain; if so, the details thereof?

To Construct Water Works

516. Shri Subhash Gangoli, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct water works in villages Gangoli and Siwana Mal of Safidon Assembly Constituency; if so, the time by which these are likely to be constructed?

To Four Lane the Bridge

601. Shri Neeraj Sharma, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the people have to face the Jam for long time due to heavy traffic on two lane bridge on Ballabgarh Railway Crossing; and
- (b) if so, whether there is any proposal under consideration of the Government to four lane the abovesaid bridge togetherwith the time by which it is likely to be four laned?

To Start E – Cycle Project

477. Shri Pardeep Chaudhary, M.L.A.: Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to start E-Cycle project in Kalka and Pinjore on the pattern of Chandigarh and Panchkula; if so, the details thereof ?

Government Job to the Successors of Freedom Fighters

574. Shri Varun Chaudhry, M.L.A.: Will the Minister of State for Sainik and Ardh Sainik Welfare be pleased to state the number of Government jobs togetherwith the level of jobs provided by the Government to the successors of freedom fighters under the two percent reservation facility in the state from the year 2014 till to date ?

Non-Teaching Work by the Teachers

578. Shri Balraj Kundu, M.L.A.: Will the Education Minister be pleased to state the reasons for which the teachers working in the schools of the State are being assigned non-teaching work against the rules and despite the strong instructions of the Hon'ble Supreme Court?

Rainy Water Accumulation on Agriculture Land

540. Shri Jagbir Singh Malik, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the villagewise acreage of agriculture land in villages of Gohana Assembly Constituency where rain water is still accumulated; and
- (b) the villagewise acreage of land in the villages of Gohana Assembly Constituency where Rabi crop could not be sown due to accumulation of rainy water?

Chandigarh :
The 14th December, 2021.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.